

**“FINANCIAL BID FORM”**

Quotations for outsourcing the cleanliness and sanitation work in the Court/ office of the **Additional District & Sessions Judge, Ghumarwin, District Bilaspur, H.P.**

**Tender Notice Number and date:-**

No.DSJ/BLP/EC/8-26/2019-  
Dated 07.09.2021

**Last date for submission of tender:**

20.09.2021

**Date and time for opening and evaluation of tenders:-**25.09.2021

Sr. No.	Particulars	Rate offered (in Rupees)	
		In Figures	In words
1.	Rate for cleanliness of the premises as detailed in tender notice, including cost of material.		
2.	Taxes,if any(please specify each):-		
3.	Total 1+2, above:-		
4.	Service charges in % age of 3, above, to be offered by the bidder:-		
5.	Total 3+4, above		
6.	Service Tax @ 14% of 5, above or as applicable.		
7.	Grand Total:-		

**Declaration by the Firm/Agency/service Provider:-**

This is to certify that I/we before signing this tender have read and fully understood all the terms and conditions and instructions contained herein as well as the tender notice referred to above and undertake myself/ourselves to abide by the said terms and conditions.

**Note:-**

- i) No othercharges/levies would be payable by client.
- ii) There would be no increase in rates during the contract period except provided under the terms and conditions.

Dated:

Name:-

Designation:-

Address:-

contract Number:-

Fax number:-

e-mail ID:-

**“FINANCIAL BID FORM”**

Quotations for outsourcing the cleanliness and sanitation work in the Court/ office of the **Civil Judge-cum-JMFC, Jhandutta**, District Bilaspur, H.P.

**Tender Notice Number and date:-** No.DSJ/BLP/EC/8-26/2019-  
Dated 07.09.2021

**Last date for submission of tender:** 20.09.2021

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